

tion) (Amendment) Rules, 1991 published in Notifications No. G.S.R. 702 (E) in Gazette of India dated the 27th the November, 1991.

the year 1992-93. [Placed in Library. See No. LT - 1491/92]

12.52. hrs.

- (ii) The Cinematograph (Certification) (Amendment) Rules, 1992 published in Notification No. G.S.R. 67 (E) in Gazette of India dated the 30th January, 1992. [Placed in Library. See No. LT - 1489/92]

SUPPLEMENTARY DEMANDS FOR
GRANTS (JAMMU AND KASHMIR),
1991-92

[English]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91 along with Audited Accounts

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to present a statement (Hindi and English versions) showing the supplementary Demands for Grants in respect of State of Jammu and Kashmir for 1991-92. [Placed in Library. See No. LT - 14892/92]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91.

12.52 1/2 hrs.

MANIPUR BUDGET, 1992-93

[English]

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT - 1490/92]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir I beg to present a statement of estimated receipts and expenditure of the State of Manipur for the year 1992-93. [Placed in Library See No. LT - 1493/92]

12.51 1/2 hrs.

JAMMU AND KASHMIR BUDGET,
1992-93

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for

12.53 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (MANIPUR), 1991-92

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Sir, I beg to present a statement (Hindi and English versions)

showing the Supplementary Demands for Grants in respect of State of Manipur for 1991-92. [Placed in Library. See No. LT-1494/92]

[*Translation*]

12.54 hrs.

MATTERS UNDER RULE 377

- (i) **Need to provide central assistance to the State Government of Madhya Pradesh to formulate a special scheme for providing drinking water to the adivasis of Bastar district.**

SHRI MANKU RAM SODI (Bastar): Mr. Speaker, Sir, in Bastar district of Madhya Pradesh safe drinking water could not be arranged because words (Mohallas) in the villages are situated at distant places. Digging wells and installing handpump in every ward is not feasible because 2-4 houses are there at a distance of 2-3 kms. The people take water from nearby drain or pond for drinking purposes. At such places people get the disease of gastro-enteritis. Doctors in their report state contaminated water to be the cause of it. Diseases spread from such places and more and more people fall prey to it. At such attempts should be made to encourage residents living at distant places in villages in 2-4 houses to settle in locality of 20-40 houses. Free land and sufficient subsidy should be given to them for constructing their houses on the newly allotted land so that they are free from bearing an extra burden of shifting. It is only then that they can make up their mind to live in groups at one place.

In the light of this my request to the Central Government is that they should direct the State Government to formulate a special working scheme for this purpose and there should be financial provision with equal contribution by the Centre and the State.

Through this scheme an atmosphere of making adivasis live in groups will be there and the policy announced by the Central Government to make available safe drinking water will also be implemented. Besides, thousands of adivasis could be saved from meeting an untimely death every year.

- (ii) **Need for early start of air services from Jalgaon**

[*English*]

SHRI VIJAY NAVAL PATIL (Erandol): Sir, Jalgaon district of Maharashtra is industrially fast growing district. Bharat Forge, VIP Aegies Chemicals, Raymond, Panchsheel Paper Mills, Ammunition Factory etc., are some of the industries worth mentioning in Jalgaon. There is an airport at Jalgaon. Four years earlier, there was a plan to start Vayudoot services between Jalgaon and Bombay and so also between Bombay-Jalgaon-Nagpur and Bombay-Aurangabad-Jalgaon and Indore. But because of the losses incurred by Vayudoot, it could not start new services covering new stations like Jalgaon as contemplated earlier. Because of this, the business and people in Jalgaon are suffering heavily.

I, therefore, urge upon the Minister of Civil Aviation to ask some of the private air taxi services to start air services from Jalgaon. From tourist point of view also, Jalgaon is very near to Ajanta caves. The Ajanta Caves are only 30 kms. away from Jalgaon. Therefore, looking at the strategic economic and tourist importance of Jalgaon airport, I urge upon the Government of India to start air services from Jalgaon immediately.

- (iii) **Need to give Compensation to the persons affected due to water logging in the areas under Indira Gandhi Canal.**

[*Translation*]

SHRI BIRBAL (Ganjanagar): MR.